. will need to be maintained and expanded to meet the projected demand of services, with the necessary in-orbit replacements an operational ground support systems. In the case of IRS system, the acquisition/processing and dissemination of the satellite data to the user community will also be a major responsibility to be discharged by the Department of Space. During the Eighth Five Year Plan period, it is envisaged to complete the operat-ionalisation of IRS-IR Spacecraft, IRS-IC Spacecraft, INSAT-II Test Spacecraft, Augmented Satellite Launch Vehicle (ASLV), and Polar Satellite Launch Vehicle (PSLV). Also development of Geosynchronous Launch vehicle (GSLV) and Cryogenics engine and Stage constitutes an important activity proposed to be carried out during this period.

(b) The development of the Geosynchronous Launch Vehicle Project (GSLV) and Cryogenics Project is the the responsibility of the Vikram S^{ara}-bhai Space Centre at Trivandrum and Liquid Propulsion Systems Centre at Trivandrum respectively with participation from other Centres of Department of Space/Indian Space Research Organisation and Indian Industry.

Clearance for diversion of Reserved Forest Land in Kerala

- 119. SHRI M. A. BABY; Will the PRIME MINISTER be pleased to state:
- (a) whether the Kerala Government have requested the Central Government for clearance to divert-position of the Reserved Forest Land in that State for the purpose of granting title deeds to the farmers who have occupying and cultivating it for a long time; and
- (b) what is the response of Government to this request?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS WITH ADDITIONAL

CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (MRS. MANEKA GANDHI).- (a) and (b) Proposal of the State Government of Kerala seeking approval of Government of India under Forest (Conservation) Act for regularisation of encroachment and asignment of reserved forest lands in the State and issuance of title deeds has been kept in abeyance in view of absolute stay granted by Honourable High Court of Kerala "on assignment of forest land and issuance of Patta" in favou'r of encroachers in Idukki district.

Filling of FIR in HDW submariie deal with West Germany

120. SHRI M. A BABY- Will the PRIME MINISER be pleased to state:

- (a) whether the CBI has filed any FIR in connection with the HDW submarine deal with West Germany;
- (b) whether any investigation team has been sent abroad in connection with the enquiry on the deal; ana
- (c) what are the preliminary findings of the team and what steps are being taken to expedite the process of unearthing the kickbacks?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA); (a) Yes, Sir.

- (b) No, Sir.
- (c) It will not be in the interest of proper investigations to divulge further details at this stage.

Plan outlay of States

- 121. SHRI M. A. BABY: Will the PRIME MINISTER be pleased to state:
- (a) the plan outlay of each State and the percentage of increase in the allocation of this year and the last year; anrf